

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508
CA (CAA) No. - 85/230/232/ND/2020

IN THE MATTER OF:

BIKANO FOODS Pvt. Ltd. AND BIKANERVALA FOODS Pvt. Ltd.

...Applicant

SECTION

U/s 230-232

Order delivered on 14.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

List this matter after the decision of the larger Bench on the point of dispensation of the meeting with the shareholder. List the matter on **26.02.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)